

[Shri M. Thirumala Rao]

the Estimates Committee :

- (1) Hundred and twenty-fourth Report on the Ministry of Irrigation and Power—Farakka Barrage Project.
- (2) Hundred and twentieth Report regarding action taken by Government on the recommendations contained in their Seventy-third Report on the Ministry of Shipping and Transport—Coastal Shipping.
- (3) Hundred and twenty-fifth Report regarding action taken by Government on the recommendations contained in their Eighty-eighth Report on the Publications of selected Ministries of the Government of India.

13.06 hrs.

PUBLIC ACCOUNTS COMMITTEE

HUNDRED AND ELEVENTH, HUNDRED AND TWELTH, HUNDRED AND FIFTEENTH, HUNDRED AND EIGHTEENTH, HUNDRED AND TWENTIETH TO HUNDRED AND TWENTY SECOND REPORTS

श्री अटल बिहारी वाजपेयी (बलरामपुर) अध्यक्ष महोदय, मैं लोक लेखा समिति के निम्नलिखित प्रतिवेदन प्रस्तुत करता हूँ :

- (1) केन्द्रीय-उत्पादन शुल्क से सम्बन्धित राजस्व प्राप्तियों सम्बन्धी लेखापरीक्षा प्रतिवेदन (सिविल), 1969 के अध्याय 3 के बारे में 111 वाँ प्रतिवेदन ।
- (2) विनियोग लेखे (डाक तथा तार), 1967-68 और लेखापरीक्षा प्रतिवेदन (डाक तथा तार), 1969 के बारे में 112 वाँ प्रतिवेदन ।
- (3) चाय बोर्ड के वर्ष 1964-65, 1965-66 और 1967-68 के लेखे सम्बन्धी लेखापरीक्षा प्रतिवेदनों के बारे में 115 वाँ प्रतिवेदन ।
- (4) पुनर्वास विभाग से सम्बन्धित विनियोग लेखे (सिविल), 1967-68 और

लेखापरीक्षा प्रतिवेदन (सिविल), 1969 के बारे में 118 वाँ प्रतिवेदन ।

(5) फिल्म विभाग से सम्बन्धित लेखापरीक्षा प्रतिवेदन (वाणिज्यिक), 1968-वारा 17 और सूचना तथा प्रसारण मंत्रालय से सम्बन्धित लेखापरीक्षा प्रतिवेदन (सिविल), 1969 के पैरा 33 के बारे में 120 वाँ प्रतिवेदन ।

(6) पूरे तथा धार्मिक न्यासों के बारे में 121वाँ प्रतिवेदन ।

(7) वैज्ञानिक तथा औद्योगिक अनुसंधान परिषद् से सम्बन्धित लेखापरीक्षा प्रतिवेदन (सिविल), 1969 तथा वर्ष 1966-67 और 1967-68 के लेखे सम्बन्धी लेखापरीक्षा प्रतिवेदन के बारे में 122 वाँ प्रतिवेदन ।

13.07 hrs.

COMMITTEE ON PUBLIC UNDERTAKINGS—Contd.

(ii) FIFTY-NINTH, SIXTY-FIRST, SIXTY FOURTH, SIXTY-SIXTH AND SEVENTIETH REPORTS

Shri M. B. Rana (Broach) : I beg to present the following Reports of the Committee on Public Undertakings :

- (1) Fifty-ninth Report on action taken by Government on the recommendations contained in their Forty-fourth Report on the Fertilizers and Chemicals Travancore Limited.
- (2) Sixty-first Report on action taken by Government on the recommendations contained in their Tenth Report on the National Coal Development Corporation Limited (Paras in Section III of Audit Report (Commercial), 1970).
- (3) Sixty-fourth Report on action taken by Government on the recommendations contained in their Forty-seventh Report on Public Relations and Publicity in Public Undertakings.